

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject: Confirmation/ Regularization of officers in the Jammu and Kashmir Legal (Gazetted) Service.

Reference : J&K Public Service Commission's No. PSC/DPS/16/2025-05(C.No.7655407) dated 04.07.2025

Government Order No. **8257**-JK(LD) of 2025.
Dated 15 -07-2025.

As recommended by Jammu and Kashmir Public Service Commission /Departmental Promotion Committee, sanction is hereby accorded to the confirmation/ regularization of the following Associate Law Officers (UT Cadre) as Assistant Legal Remembrancers in the Jammu and Kashmir Legal (Gazetted) Service in the Pay Level- 8 (47600-151100) on regular basis from the dates shown against each:-

S.No.	Name of the officer S/ Shri	Date of confirmation/ regularazation
1	Sabeena Khan	02.03.2024
2	Yasmeen Gul	02.03.2024
3	Akarshan Koul	02.03.2024
4	Rajni Bala	02.03.2024
5	Jaffer Bin Rasool	02.03.2024
6	Mohd. Younis Bhat	02.03.2024
7	Mehmood Ahmad Malik	02.03.2024
8	Wajahat Habib	02.03.2024

The Officers upon their promotion shall continue at their present place of posting till further orders.

The Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No. LAW-Estt/40/2025-10

Dated. 15.07.2025

Copy to the:

1. Principal Secretary to the Government Hon'ble Lieutenant Governor.
2. Commissioner Secretary to Government, General Administration Department.
3. Divisional Commissioner, Kashmir.
4. Director Finance, Department of Law, Justice and Parliamentary Affairs.
5. Conservator of Forests, Jammu.
6. Secretary, J&K Public Service Commission Srinagar /Jammu.
7. Secretary, J&K Services Selection Board.

8. Director Litigation, Jammu/ Kashmir.
9. Directorate of Tourism, Kashmir.
10. Directorate of Agriculture Kashmir
11. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
12. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
13. Concerned officers for information.
14. Incharge Website, Department of Law, Justice and PA.
15. Government Order file
16. Concerned file.

Reyaz Ali Bhat
15.07.25

(Reyaz Ali Bhat)

Assistant Legal Remembrancer